

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

**Item 13**

**CA No. 733/2020, IA No. 646/ 2020,  
566/21, 135/21**

**In  
CP(IB) No. 90/Chd/Chd/2018  
(Admitted)**

**Under Section 7 & 12(2) & 19(2)  
30(6), IBC, 2016**

**In the matter of:-**

VIR Foods Ltd.

...Petitioner/ Financial Creditor

Vs.

White Water Hospitality Pvt. Ltd.

...Respondent/ Corporate Debtor

Due to power failure, the matter could not be taken up today, hence  
adjourned to 05.09.2023.

-sd-  
Court Officer

September 04, 2023  
SM